Annexure – 5

Name of the Corporate Debtor- **Aegan Industries** Date of Commencemnt of Liquidation- **06th July 2018** List of Stakeholder as on **18-03-2021**

List of operational creditors (Government dues)

Amount in Rs.

S.No	Department	Government	Identification No	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or atachment pending disposal	Whether lien/attachment removed (Yes/No)	% share in total amount of claims admitted	Amount of Contingent Claim				
1	State Tax officer (Dharapuram)		NA	**Received after the due date**	11,63,62,521	11,63,62,521	Operational Debt	NA	NA	9.90%	Nil	Nil	0	0	Hon'ble tribunal Bengaluru Bench passed the order on 17/12/2020 directing the liquidator to consider the claim of State Tax officer Dharapuram claim under liquidation process after the due date
	Total				11,63,62,521	11,63,62,521									